

FAX : 0532-2400149

REGISTERED / AD

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001  
**EXCISE APPEAL BRANCH**

Dated: 09/06/2016

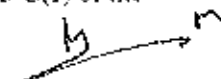
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70250/2016-EX(DB) dated 06/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

  
Asstt. Registrar

| Application         | Appeal      | Name and Address of Appellant                                  |
|---------------------|-------------|----------------------------------------------------------------|
| 1 E/MISC/70075/2016 | E/1288/2008 | CCE, ALLAHABAD<br>38, M.G. Marg, civil Lines,<br>Allahabad     |
|                     |             | Name and Address of<br>Respondent                              |
| 2                   |             | HINDALCO INDUSTRIES<br>LTD.<br>RENUKOOT,<br>SONEBHADRA (U.P.), |

**Copy To**

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Delhi

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhisim Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

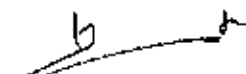
12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD  
Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R.

15 Office Copy

16 Guard File

  
Asstt. Registrar



**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
REGIONAL BENCH: ALLAHABAD**

**DIVISION BENCH**

**Misc. Application No. E/Misc./70075/2016  
Appeal No. E/1288/2008-EX (DB)**

**Dated of Hearing/decision: 06/6/2016**

[Arising out of Order-in-Appeal No.44 & 45-CE/ALLD/2008 dated 28.03.2008 passed by Commissioner (Appeals), Central Excise, Allahabad, (U.P.)]

|    |                                                                                                                                      |      |
|----|--------------------------------------------------------------------------------------------------------------------------------------|------|
| 1. | Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?         | No   |
| 2. | Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | Yes  |
| 3. | Whether their Lordships wish to see the fair copy of the order?                                                                      | Seen |
| 4. | Whether order is to be circulated to the Department Authorities?                                                                     | Yes  |

C.C.E., Allahabad

Appellant

Vs.

Hindalco Industries Ltd.

Respondent

**Appearance:**

Present for the Appellant: Shri D.K. Deb, (Assistant Commissioner) A.R.

Present for the Respondent: None

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)**

**Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

**Final Order No. 70250/2016**

**Per: Anil Choudhary**

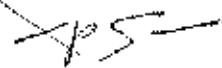
Heard the learned A.R. Appeal is disposed of as withdrawn under the litigation policy, as prayed in Miscellaneous Application No.

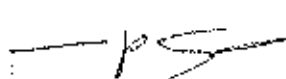


E/Misc./70075/2016, without entering into merits. Misc. Application

stands disposed of.

(Dictated and pronounced in the open Court)

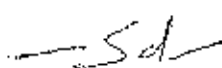
  
(ANIL G. SHAKKARWAR)  
MEMBER (TECHNICAL)

  
(ANIL CHOUDHARY)  
MEMBER (JUDICIAL)

(K. Gupta)

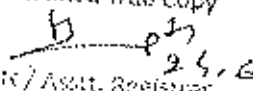
E/Misc./70075/2016, without entering into merits. Misc. Application stands disposed of.

(Dictated and pronounced in the open Court)

  
(ANIL G. SHAKKARWAR)  
MEMBER (TECHNICAL)

  
(ANIL CHOUDHARY)  
MEMBER (JUDICIAL)

(R. Gupta)

प्रमाणित नकल / Certified True Copy +  
  
उपस्थित न्यायाधीश / Asst. Registrar  
अदालत, अजमेर न्यायालय  
अधीन न्यायाधीश / (C.E.S.T.A.T.)  
33, एन. जी. मार्ग, अजमेर-211001  
33, M. G. MARG, AJMER-211001

